

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF MATHIEW EASOW RESEARCH SECURITIES LIMITED

Regd. Office: 128, Rash Behari Avenue, Rajkamal Building 1st Floor, Kolkata – 700 029

The details subsequent to the completion of the Offer made vide Public Announcements dated September 03, 2009 and November 24, 2009 in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by Vista Vyapaar Private Limited ("the Acquirer") to acquire 600,000 equity shares of Rs. 10/- each representing 20% of the voting capital of Mathew Easow Research Securities Limited at a price of Rs. 19/- per fully paid-up share ('Offer Price') are as under:

1	Name of the Target Company :	Mathew Easow Research Securities Limited
2	Name of Acquirer :	Vista Vyapaar Private Limited
3	Name of Manager to the offer :	Microsec Capital Limited
4	Name of the Registrar to the offer :	C. B. Management Services (P) Limited
5	Offer Details	
	Date of opening of the offer :	Thursday, November 26, 2009
	Date of closure of the offer :	Tuesday, December 15, 2009

Sl. No.	Item	Proposed in the Offer document		Actuals	
1	Offer price	Rs. 19/- per share		Rs. 19/- per share	
		No	%	No	%
2	Share holding of acquirer before share purchase Agreement ("SPA")/PA	164,146	5.47%	164,146	5.47%
3	Shares Acquired by way of SPA	1,491,546	49.72%	1,491,546	49.72%
4	Shares acquired in the Open Offer	600,000	20.00%	420,251	14.01%
5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 11,400,000/-		Rs. 7,984,769/-	
6	Shares acquired after P.A but before 7 working days prior to closure date, if any. (No & %)	NIL	NIL	NIL	NIL
7	Post offer share holding of acquirer (2+3+4+6)	No	%	No	%
		2,255,692	75.19%	2,075,943	69.20%
8	Pre & Post offer share holding of Public	Pre offer	Post offer	Pre offer	Post offer
		1,344,308	744,308	1,344,308	924,057
		44.81%	24.81%	44.81%	30.80%
	Status of Escrow Account, whether released or not	Balance amount lying in the Escrow account will be released in due course in accordance with the SEBI (SAST) Regulations.			
	Payment of interest, if any,	Not Applicable			
	Status of investor complaints received, if any	NIL			

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Post Issue Public Announcement and for the fulfillment of obligations under the SEBI (SAST) Regulations.

The terms used but not defined in this announcement shall have the same meaning assigned in the earlier Public Announcements/ Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements/ Letter of Offer.

Issued by Manager to the Offer on behalf of the Acquirer:



Microsec Capital Limited

Azimganj House, 2nd Floor
7 Camac Street, Kolkata 700 017
Tel.: 91-33- 2282 9330 (5 Lines)
Fax: 91-33- 2282 9335

E-mail: mgoenka@microsec.in

Website: www.microsec.in

Contact Person: Mr. Manav Goenka

Place: Kolkata

Dated: January 2, 2010